

## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/7/2016

NAME OF THE PETITIONER(S)

: Shri. Kuberan N. & 3 Others

NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION FOR WHOM

D. CHANDRAGUPTA.

Dem.

Phyadaichino All I Ceethi T. K. Kharkar

## **ORDER**

Counsels for both the parties are present and prayed for time for making final submission. Put up on 06.10.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

**MEMBER (JUDICIAL)** 

ghk